

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT IV, SPECIAL (SINGLE) BENCH
(Through Hybrid Mode)

Item No.401

IA/125/ND/2024

In

CP/70/ND/2021

(Pronounced on 26.02.2024)

IN THE MATTER OF:

Pcube Advisors

...Petitioner

Versus

M/s Europe Technosoft Pvt. Ltd.

...Respondent

Order delivered on 10/05/2024

Application under Rule 154(1) r/w Rule 11 of NCLT Rules, 2016

In

Proceedings under Section 73(4)

CORAM:

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the applicant in : Mr. Anuj Kumar, Advocate

IA/125/ND/2024

For the Respondent : Mr. David Ahongsangbam, Advocate

ORDER

Ld. Counsels for the petitioner as well as the respondent are present, the matter is stand posted to **17.05.2024** at 11:00 AM.

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**